

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
UNSTARRED QUESTION NO. 3082
ANSWERED ON 22.03.2022

COMPLAINTS RECEIVED THROUGH CPGRAMS

3082. SHRI A.K.P. CHINRAJ:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) the total number and details of complaints received by the Government regarding misuse of funds, corruption from the State of Tamil Nadu, district-wise;
- (b) whether the respective State Governments send a copy of action taken on complaint received which were through Centralized Public Grievance Redress and Monitoring System (CPGRAMS) and if so, the details thereof and if not reasons thereof;
- (c) whether the Government has received two sixty-eight complaints through CPGRAMS; and
- (d) If so, the details thereof, complaint-wise and the officers suspended;

ANSWER

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(SHRI KAPIL MORESHWAR PATIL)

- (a) A statement showing district-wise complaints with allegations of corruptions and misuse funds received from the State of Tamil Nadu since 2018 till date is given in the **Annexure.**
- (b) The complaints received through Centralized Public Grievance Redress and Monitoring System (CPGRAMS) are forwarded to the concerned States including the State of Tamil Nadu for appropriate action as Panchayat is a State subject.
- (c) & (d) During the last three years 268 number of complaints with allegations of corruptions and misuse funds were received from various States including the State of Tamil Nadu and those were forwarded to the respective States for appropriate action including suspension of officers on establishment of corruption charges as the Panchayat is a State subject. No such cases of suspension of officers has been reported to the Ministry of Panchayati Raj.

Annexure

Annexure Referred to in Reply to part (a) of the Lok Sabha Un-starred Question No. 3082 answered on 22.03.2022 regarding Complaints Received Through CPGRAMS

Details of the District-wise Complaints Received from the State of Tamil Nadu from 2018 till date

S. No.	District	Nature of Complaints Grievance	Number of Complaints
1	Chennai	Corruption complaint against Koliyanur BDO	1
2	Coimbatore	Scam in MGNERGS Funds and corruption	2
3	Kancheepuram	Payment fraud by Mugaiyur Panchayat Secretary	1
4	Thanjavur	Corruption	2
5	Tiruchirappalli	Misused central government fund	2
6	Tiruvannamalai	Corruption in Pradhan Mantri Avas Yojana	1
7	Salem	Financial deviation and financial misappropriation	1
8	Virudhunagar	Contractor and government officials collusion in a scam to swindle the whole money without actual work, misappropriation of funds, bribery etc.	4